

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**CP No.422/2017 in  
OA No.2173/2014**

**This the 8<sup>th</sup> day of February, 2018**

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Uday Kumar Varma, Member(A)**

1. All India BSNL Pensioners Welfare Association (Regd.No.1833/09)  
Through: Roshan Lal Kapoor  
Legal Member 17/64  
First Floor, Geeta Colony  
Delhi-110031.
2. Shri Ved Prakash Gupta, Ex. Sr. SSO  
CTO, New Delhi (Retd. on 31.10.2000)  
17-F, Pocket-4, Mayur Vihar (Phase-I)  
Delhi-91.
3. Shri R. Ranganathan  
Ex. Chief Telegraph Master (Retd. on 30.11.2000)  
40, First Main Rd., Purushothaman Nagar  
Chromepet, Chennai
4. Shri G.R. Dharmarajan  
Ex. Chief Telephone Operator (Retd. on 31.12.2000)  
No.3, Sekkilar Street Extn.,  
Bibikulam, Madurai-625002
5. Shri M.S. Murthukrishnan  
Ex. SDE Chennai Telephones (Retd. on 31.01.2001)  
No.1, 26th Cross Street, Besant Nagar,  
Chennai
6. Shri T.K. Sundaramoorthy  
Ex. DE, RTTC, Chenna (Retd. on 28.02.2001)  
4, Shanti Nagar, 6th Street,  
Adambakkam, Chennai
7. Shri Nabin Chandra Nayak,  
Ex. Sr. AO, Orissa (Retd. on 28.02.2011)  
N-1/253, IRC Village, CRP Square,  
Bhubaneshwar-751015

8. Shri Roshan Lal Kapoor,  
Ex. ADG, DOT, HQ, New Delhi (Retd. on 31.03.2001)  
17/64, First Floor, Geeta Colony,  
Delhi-110031
9. Shri A.S. Ramachandraiah,  
Ex. CSS, Karnataka (Retd. on 30.04.2001)  
509, 65th Cross, 5th Block,  
Rajaji Nagar, Bangalore-560010
10. Shri V. Ramachandran,  
Ex. SDE, Kerala Circle (Retd. on 31.05.2001)  
Thiruthi House, Kumaranpadi,  
P.O. Niramaruthur, Malappuram, Kerala
11. Shri U.S.N. Murthy,  
Ex. CSS, Andhra Pradesh (Retd. on 30.06.2001)  
G-2, Srinidhi Residency, Saptagiri Colony,  
Kukutpalli, Hyderabad-500072
12. Shri Vijai Kumar Rustogi,  
Ex. Sr. TM(T), CTO, N.D. (Retd. on 30.06.2001)  
B-184, Surya Nagar,  
Ghaziabad, U.P. .Applicants

(By Advocate: Shri Naresh Kaushik)

### Versus

1. Smt. Aruna Sundararajan  
Secretary Department of Telecommunications  
Ministry of Communications & IT  
Sanchar Bhawan, 20, Ashoka Road  
New Delhi-110001
2. Shri Anupam Shrivastava  
The Chairman-cum-Managing Director  
Bharat Sanchar Nigam Limited  
M.S. Mathur Lane, Janpath, New Delhi.
3. Sh. K.V. Eapen  
Secretary, Department of Pension  
& Pensioners' Welfare  
Ministry of Personnel, Public Grievances & Pensions  
5<sup>th</sup> Floor, Sardar Patel Bhawan,  
New Delhi-110001

4. Shri Ashok Lavasa  
Secretary, Department of Expenditure  
Ministry of Finance  
Room No.129C, North Block, New Delhi.
5. Smt. Seema Bahuguna  
Secretary, Department of Public Enterprises  
Block No.14, CGO Complex  
New Delhi-110003

(By advocate: Shri Rajeev Kumar)

## Order (Oral)

## **Justice Permod Kohli, Chairman**

Shri Rajeev Kumar, learned counsel appearing on behalf of the respondents has placed on record copy of an Order dated 23.01.2018 passed by the Hon'ble High Court of Delhi in WP(C) No.10019/2017 whereby a direction has been issued that till the next date of hearing, no coercive steps shall be taken in implementation of the impugned Order dated 16.12.2016.

2. In this view of the matter, the present Contempt Proceedings are hereby dropped, at this stage, with liberty to the applicant to seek its revival in the event the Order of the Tribunal survives in the Writ Petition.

**(Uday Kumar Varma)**  
**Member(A)**

## **(Justice Permod Kohli) Chairman**

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